

Central Administrative Tribunal
Principal Bench

O.A. No. 2156 of 2000

New Delhi, dated this the 11th April, 2001

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Ziley Singh,
S/o late Shri Sunder Lal,
R/o WZ-454, Basai Darapur,
New Delhi-110015. .. Applicant
(By Advocate: Shri C.B. Pillai)

Versus

1. Union of India through
the Secretary,
Ministry of Food & Consumer Affairs,
Dept. of Consumer Affairs,
Krishi Bhawan, New Delhi.
2. The Secretary,
Dept. of Personnel & Training,
North Block,
New Delhi. .. Respondents
(By Advocate: Shri H.K. Gangwani)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Shri Pillai prays for permission to withdraw the O.A. with liberty that if any grievance still survives it will be open to applicant to agitate the same in accordance with law, if so advised. Granting the liberty as aforesaid the O.A. is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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